

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 07.12.2020**

**NOTICE**

Take notice that the following matters listed on 09.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd  Vs.  M C Nally Bharat Engineering Company  Ltd.	NagarkattiKartikUday	Poornima Krishna
<b>2.</b>	Comp. App. (AT) (Ins) No. 394 of 2020  <b>Part Heard</b>	Dhanlaxmi Bank  Vs.  Royal Splendour Developers Pvt. Ltd. & Ors.	Sujoy Chatterjee	Kavitha Surana-R1 & R2  K. V. Jagdishvaran-R3

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By Order

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Registrar